

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

43.

C.P. (IB)/821(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.09.2022**

NAME OF THE PARTIES:

State Bank Of India

Vs

Neeta Kathuria

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Atishay Jain i/b Mr. Kunal Kanungo, Ld. Counsel for the Petitioner present. Ms. Kazi Sayyed, Ld. Counsel for the Respondent/Personal Guarantor present.
2. RP report is yet to be filed in the matter. RP is directed to file report and serve it on the Personal Guarantor. Thereafter, Counsel for the Personal Guarantor is directed to file reply to that report. Time granted.
3. List this matter for hearing on **01.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)